HIGH COURT OF DELHI, NEW DELHI

No. 685/Original Side/DHC

Date:13th July, 2021

OFFICE ORDER

In continuation of Office Order No.667/Original Side/DHC dated 7th July, 2021, the Hon'ble the Chief Justice, on the recommendations of the Hon'ble Committee constituted for the purpose, has been pleased to create the following nomenclatures in respect of the matters relating to IPR disputes:

NOMENCLATURE OF CASES RELATING TO IPR DISPUTES		
S.No.	Present nomenclature	New Nomenclature
1	Writ Petition (C) (Division/Single Bench)	Writ Petition (C)-IPD
2.	Civil Misc. (Main)	Civil Misc. (Main)-IPD
3.	RFA	RFA-IPD
4.	FAO	FAO-IPD
5.	CRP	CRP-IPD
6.	RFA(OS)	RFA(OS)-IPD
7.	FAO(OS)	FAO(OS)-IPD
8.	EFA(OS)	EFA(OS)-IPD

These directions shall come into force with immediate effect.

By Order

Sd/-(Manoj Jain) Registrar General

Endst: No. 9434-41/OS/DHC Dated: 13th July, 2021

- 1. All Registrars/Officers on Special Duty/Coordinator
- 2. Joint Registrar-cum-Secretary to Ho'ble the Chief Justice
- 3. All Joint Registrars/Joint Registrars (Judicial)/Deputy Registrars/Assistant Registrars.
- 4. Joint Registrar-cum-PA to Registrar General.
- 5. Joint Director (IT) with the request to upload the Office Order on the Internet as well intranet of this Court.
- 6. All Private Secretaries to the Hon'ble Judges with the request to bring the contents of this Office Order to the notice of the Hon'ble Judges/All Court Masters.
- 7. The President/Secretary, Delhi High Court Bar Association, with the request to bring contents of this Office Order to the Members of the Delhi High Court Bar Association.
- 8. Guard File.

(Sanjay Pokhriyal) Joint Registrar (Original)